Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 04 of 2011

Dated: 1st April, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member

In the matter of:

Noida Power Company Ltd. ..... Appellant (s)
Versus

U.P. Electricity Regularity Commission ..... Respondent (s)

Counsel for the Appellant (s) : Mr. Anand K Ganesan
Mr. Vishal Gupta

Counsel for the Respondent (s) :

ORDER

At the request of the learned Counsel for the Appellant, post the matter for hearing on 25.4.2011.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK